

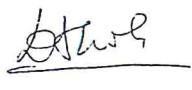

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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/604/(IB)/2018
NAME OF THE PETITIONER(S) : BMD PRIVATE LIMITED
NAME OF THE RESPONDENT(S) : SVL LIMITED
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	LOKESH BHOLA	ADVOCATE FOR PETITIONER] 
2.	Y. P. THAKUR	AR FOR PETITIONER	
3.	VISHNU MOHAN	Counsel for Respondent	

ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter and furnished copy of the same to the other side. Counsel for petitioner prayed for time to file reply. He is directed to furnish copy of the reply to the other side prior to the next date of hearing. The matter is adjourned at request for making submissions. Put up on 26.07.2018.

-sp-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)